

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-2632
ANSWERED ON – 21.12.2021

REJIGGING GST RATES

2632. SHRI SANJAY SINGH:

Will the Minister of **FINANCE** be pleased to state:-

- (a) whether Government intends to rejig the current GST rate structure;
- (b) if so, reasons for adopting a new GST structure;
- (c) the consequences of a rejig in GST structure on the prices of essential goods;
- (d) whether this rejig would impact the overall GST collections; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (e): GST rates are notified based on the recommendations of the GST Council. The Council has set up a Group of Ministers to recommend measures for GST rate rationalization with an objective to simplify the rate structure, to reduce classification related disputes and enhance GST revenue. The recommendation of the Group of Ministers, as and when received, shall be considered by the Council for making recommendations as it considers appropriate.
